HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

ORDER

No. _ 1526 of 2023/RG/NG-450-(I) Dated: 27-12-2023

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, the following promotions are hereby made in the cadre of Administration:

- 1. Mrs. Veena Kumari, Assistant Registrar-I is temporarily promoted as Deputy Registrar (Adm.) in Pay Level-11 (67700-208700), against the newly created post created vide Government Order No. 14041-JK(LD) of 2023 dated 13.10.2023.
- 2. Shri Gopal Dass Sharma, Assistant Registrar-II is temporarily promoted as Assistant Registrar-I in the pay Level-8A (50700-160600) against the post fallen vacant due to the promotion of Mrs. Veena Kumari as Deputy Registrar (Adm.).
- 3. Shri Altaf Hussain Khan, Section Officer (Adm.) is temporarily promoted as Assistant Registrar-II in the pay Level-8 (47600-151100) against the post fallen vacant due to the promotion of Gopal Dass Sharma as Assistant Registrar-I.
- 4. Shri Molvi Mehboob, Court Officer is temporarily promoted as Section Office in the pay Level-7 (44900-142400) against the post fallen vacant due to promotion of Shri Altaf Hussain Khan as Assistant Registrar-II.
- 5. S/Shri Abid Majeed, Naseema Matoo, Suhail Ahmad Bhat, Shakeel Ahmad Hakeem, Ghulam Rasool, Shaida Hussain, Abdul Majid Malla, Avinash Sharma, Gowhar Nazir, Rajeshwar Singh, Sunil Khajuria, Syed Mubashir, Sunil Saproo, Farooq Ahmad Dar and Ms. Neetu Kohli, Court Officer and Head Assistants are temporarily promoted as Section Officers, respectively, in the pay Level-7 (44900-142400) against the newly created posts of Section Officers created vide Government Order No. 14041-JK(LD) of 2023 dated 13.10.2023.
- 6. S/Shri Deepin Mahajan and Mohammad Yaqoob Wani, Head Assistants are temporarily promoted as Court Officers in the pay Level-6E (35900-113500) against the posts fallen vacant due to promotion of S/Shri Molvi Mehboob and Abid Majeed as Section Officers.
- 7. S/Shri Mohammad Ashraf Paul, Mohd Zabar Khatana, Choor Singh, Zia-ul-Qamar, Saniya Yousuf, Rajan Salhotra, Narinder Kumar, Nusrat Malik, Neyaz Ahmad Lone, Raghav Gupta, Nidhi Koul, Sandeep Sharma, Tariq Ahmad Mir, Yogeshwar Singh, Abdul Rashid Malik, Mohammad Anour Shah and Bhavana Verma, Senior Assistants are temporarily promoted as Head Assistants in the pay Level 6B (3560C-112800) against the posts fallen vacant due to promotion of S/Shri Molvi Mehboob, Abid Majeed, Naseema Matoo, Suhail Ahmad Bhat, Shakeel Ahmad Hakeem, Ghulam Rasool, Shaida Hussain, Abdul Majid Malla, Avinash Sharma,

Gowhar Nazir, Rajeshwar Singh, Sunil Khajuria, Syed Mubashir, Sunil Saproo, Farooq Ahmad Dar and Ms. Neetu Kohli and Deepin Mahajan, Court Officers and Head Assistants as Section Officers.

Note: All the promoted Officers/Officials shall continue to work at their present place of posting till further orders.

By order.

(Shahzad Azeem) Registrar General

	Registrar General
No:	57430-50 of 2023/RG/NG Dated: 27-12-2023
Сору	
1.	Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2.	Secretary to Hon'ble Mr. Justice
	for information of His Lordship.
3.	Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4.	Director, J&K Judicial Academy, Janipur, Jammu.
5.	Registrar Judicial, High Court Wing, Jammu/Srinagar
6.	Registrar Rules, High Court of J&K and Ladakh, Jammu
7.	Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
8.	Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu/Srinagar
9.	Director Finance, High Court Main Wing, Jammu
	for information
10.	Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for
•	uploading the same on the official website of the High Court.
11.	
	for information and necessary action.
12.	In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same
13.	S/Shri
	for information and compliance.
14.	for information and compliance. Order Book 27. /2. 23
	Registrar General

Registrar General